

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 9th June, 2016

No.HC.VII-167/2014/2991/A.### Hon'ble the High Court has been pleased to nominate following Judicial Officers to participate in the ***Screening Course on Cyber Laws, Cyber Crimes and Electronic Evidence***, scheduled to be held from ***7th – 9th July, 2016 in the National Police Academy, Hyderabad***

Sl No	Name & Designation	Address	Contact Details
1.	Shri R.A. Tapadar, Officer on Special Duty, Gauhati High Court, Guwahati & Joint Director (Officiating), Judicial Academy, Assam	The Gauhati High Court, Guwahati (Old Block), Pin- 781001, Assam	Mob. No. – +91-9401101361 e-mail: r.a.tapadar@gmail.com rafique@ajj.gov.in
2.	Shri Bhupen Kumar Nath, Addl. Chief Judicial Magistrate, Kamrup, Amingaon	O/o the District & Sessions Judge, Kamrup, Amingaon, Pin- 781031	Mob. No. – +91-9435490042 e-mail: bhupenknath@gmail.com bknath@ajj.gov.in

The nominated Judicial Officers are to attend the programme accordingly.

By order,
Sd/- K.S. Pathak
JOINT REGISTRAR (PM & P)

Memo No. HC.VII-167/2014/2992 - 3007/A dated 09.06.2016

Copy forwarded for information and necessary action to:

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

3. The Director, SVP National Police Academy, Hyderabad.
4. The Registrar (Vig. /Admn. / Judicial), Gauhati High Court, Guwahati.
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The District & Sessions Judge, Kamrup, Amingaon. He is requested to inform the nominated Judicial Officer of his District accordingly.
7. The Joint Registrar (Judl.), Gauhati High Court, Guwahati
8. Shri Ashok T. Ukrani, Member (Judicial), e-Committee, Supreme Court of India

9. Shri R.A. Tapadar, Officer on Special Duty, Gauhati High Court, Guwahati & Joint Director (Officiating), Judicial Academy, Assam.
10. Shri Bhupen Kumar Nath, Addl. Chief Judicial Magistrate, Kamrup, Amingaon.

The nominated officers are requested to fill up the attached proforma and send the same to [cyber-law@ajj.gov.in]

11. The Administrative Officer, Judicial Academy, Assam.
12. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload this Notification in the official web site of the Gauhati High Court, Guwahati immediately.
13. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
14. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
15. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
16. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

 9/6/16
JOINT REGISTRAR (PM & P)

09.06.16

eCommittee, Supreme Court of India

PROFORMA TO JOIN TRAINING ON CYBER LAW & ELECTRONIC EVIDENCE

Name in full:			
High Court:			
State:			
Date of Birth:	Gender:	J. O. Code:	
Place of Posting:			
Designation:			
Date of Appointment:	Present Cadre:		
Mobile:	AIJ email:	@aij.gov.in	
Qualification:			
Any Qualification / Education / Experience in Cyber Law:			
Any orders / judgments passed on Cyber Law (in brief):			
Why interested in Cyber Law:			
Specific areas of interest in Cyber Law:			
Any interest / experience in teaching:			
Any other remarks:			

This proforma should be filled in Capital letters as PDF form and sent to cyber-law@aij.gov.in